

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-511
(IB)-502(PB)/2021
IA-1937/2024

IN THE MATTER OF:

State Bank Of India

.....Applicant

Vs.

Shri Amit Sethi

.....Respondent

SECTION

U/s 95(1) of (IBC)

Order delivered on 13.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the RP : Reshma Mittal RP in person, Adv. Lalit Mohan

ORDER

List this matter on **28.05.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**